

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(FORTY-FIRST REPORT)

(Presented on 24-8-1987)

The Business Advisory Committee held a sitting on Monday, the 24th August, 1987.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- | | |
|---|------------|
| (1) Discussion and voting on the Supplementary Demands for Grants (General) for 1987-88. | 2 hours |
| (2) The National Dairy Development Board Bill, 1987
<i>(Consideration and passing)</i> | 1 hour. |
| (3) The Constitution (58th Amendment) Bill, 1987—
to amend article 332 for determination of the number of seats reserved for Scheduled Tribes.
<i>(Consideration and passing)</i> | } 2 hours. |
| (4) The Representation of the People (Second Amendment) Bill, 1987
<i>(Consideration and passing)</i> | |
| (5) The Legal Services Authorities Bill, 1987
<i>(Consideration and passing)</i> | 1 hour |
| (6) The Expenditure Tax Bill, 1987
<i>(Consideration and passing)</i> | 1 hour |

3. The Committee also recommend that in order to provide sufficient time for completion of essential items of Government and other business, the House may sit during lunch hour and also upto 8 P.M. daily from today i.e. the 24th August, 1987 to Friday, the 28th August, 1987.

4. The Committee further recommend that discussions under Rule 193 on the following subjects may be held on the dates shown against each:—

- | | |
|--|---|
| (i) Further discussion on the situation arising out of the devastating floods in Assam, Bihar, West Bengal and other parts of the country resulting in immense loss of life and property and the remedial measures taken by the Government in that regard. | 2 hours
(On Tuesday, the 25th August, 1987). |
| (ii) Discussion on price rise | On Wednesday the 26th August, 1987. |

[P.T.O.]

[To be taken up immediately after Question hour and concluded by 4.30 p.m. on that day].

(iii) Announcement by Chief Public Prosecutor of Sweden regarding inquiry about alleged payment of commission by Bofors in a defence deal. On Wednesday the 26th August, 1987. (From 4.30 p.m. onwards. To be concluded on the same day.)

5. The Committee also recommend that no half-an-Hour discussion/ Calling Attention might be taken up from Tuesday, the 25th August, 1987.

NEW DELHI;
August 24, 1987
Bhadra 2, 1909 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.